

**Category I Drugs**

3753. SHRI JAGESH DESAI:

SHRI JASWANT SINGH:

Will the Minister of INDUSTRY be pleased to refer to the answer to the Unstarred Question 666 given in the Rajya Sabha on the 2nd May, 1988 and state:

(a) whether it is a fact that Sera and Vaccines fall in Category-I and were also included in the list of drugs required for National Health Programme and sent to his Ministry by the Ministry of Health and Family Welfare on 31st July, 1987;

(b) whether Kelkar Committee recommendations were relevant for Category-I drugs also and if so, what are the reasons for which the recommendations of this Committee in respect of Paracetamol was not accepted;

(c) whether it is a fact that Kelkar Committee also recommended that their recommendations would not be relevant in so far as drugs recommended for inclusion in Category-I are recommended by Ministry of Health and Family Welfare; and

(d) when the list of Category-I drugs received from the Ministry of Health and Family Welfare was sent to Kelkar Committee?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Yes, Sir.

(b) and (c) While selecting Category II drugs for price control purposes, the list of Category I drugs was not available to the Committee. Consequently, while determining various principles for the selection of Category II drugs, those drugs were also considered by the Committee. Paracetamol was price controlled on the basis of the recommendation of the Ministry of Health and Family Welfare.

(d) The list of Category I drugs received from the Ministry of Health and Family Welfare was not sent to the Kelkar Committee.

**Modernisation of Delhi Gate Telephone Exchange**

3754. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to convert the outdated Delhi Gate Telephone Exchange with the latest technology; and

(b) if so, what is the progress made in this regard and by when the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) The Delhi Gate Exchange has two telephone exchange units. This exchange '27' will be replaced in the current year. The Delhi Gate '26' exchange is planned to be replaced in the year 1990.

**Abandonment of Tehri, Narmada and Bodhghat Projects to avoid devastations**

3755. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that all prominent public personalities including journalists, industrialists and retired civil servants have recently appealed to the Central Government to abandon forthwith Tehri, Narmada and Bodhghat projects as it would be an irreversibly folly to put concrete shackles on mighty rivers;

(b) whether Deoprayag, Haridwar and Rishikesh cities are likely to be devastated as a result thereof; and

(c) whether it has also been stated that it would be socially unjust, economically unviable and environmentally catastrophic and risky and that large number of persons are likely to be uprooted thereby and if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (c) Apprehensions have been expressed by various individuals and bodies regarding the safety aspects and ecological impact of these projects. Government sanctions Projects only after considering their safety and environmental aspects. Similarly provision is made for payment of compensation and rehabilitation of persons who may be displaced by these projects before projects are sanctioned.

(b) Deoprayag, Haridwar and Rishikesh cities are downstream of Tehri Project and are not affected by it. Though Tehri Project is located in seismic zone, adequate studies have been made to arrive at a safe and economic engineering structure after taking into account all the relevant factors.

#### Power position in the North-Eastern States

3756. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the power generation in the North Eastern States is the lowest in the country;

(b) whether it is also a fact that the North Eastern States have immense resources for power generation;

(c) if so, what are the projects proposed and the projects in the process of completion for power generation in the North Eastern States; and

(d) what will be the approximate power in megawatts to be generated from these projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) Yes, Sir.

(b) According to an assessment made by the CEA, the North Eastern Region has a potential of hydro-electric power generation to the tune of about 32000 MW at 60 per cent load factor.

(c) and (d) The requisite information is given in the Annexure. (See Appendix CXLVII, Annexure No. 133)

#### Benefits under DPCO, 1987

3757. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of the break-up of benefits which have accrued to the industry and to the trade respectively under the DPCO, 1987;

(b) whether Government have also got benefits from the DPCO, 1987; and

(c) if so, what are the details thereof together with the extent of such benefits?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) The DPCO, 1987 is aimed at ensuring the adequate availability of all essential and life saving drugs to the consumers at reasonable prices. Suitable incentives to the industry and trade like increase in the rate of MAPE and trade margin have also been provided in order to boost production, which will ultimately benefit the consumers.

12.00 Noon

#### STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 20th April, 1987 to Unstarred Question 306 regarding fake termination vouchers

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND